

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/610/2014**

HYDERABAD, this the 21<sup>st</sup> day of January, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

1. D. Venkata Rao, UDC CIN:83338  
Aged about 57 years, S/o. D. Ramu Naidu,  
D.No.45-37-66, Akkayyapalam,  
Visakhapatnam ఊ 530 016.
2. S. Jaya Raju, UDC CIN:83350,  
Aged about 56 years, S/o. late S. Ganag Raju,  
D.No.7-211, Block No.4,  
Sri Rama Nagar, Gopalapalam,  
Visakhapatnam ఊ 530 027.
3. P. Apparao, HDC CIN: 8308,  
Aged about 57 years, S/o. Late P. Ramana,  
D.No.38.35.11, Ranapratap nagar,  
Marripalam,  
Visakhapatnam ఊ 530 018.
4. R.B. Prasad, UDC, aged about 56 years,  
C/o. ARJ Srikanth,  
D.No.43-11-31,  
Subbalakshmi Nagar,  
Railway New Colony,  
Visakhapatnam ఊ 530 016.
5. CH. Nageswara Rao, UDC,  
Aged about 57 years,  
D.No.18/147/1, Velamathota,  
Pendurthy,  
Visakhapatnam ఊ 531 173.
6. AXJ Kumar, UDC aged about 56 years,  
D.No.8-25-6/2, Tamil Street,  
Chinna Waltair,  
Visakhapatnam ఊ 17.
7. B. Seshavataram, UDC CIN:84328,  
Aged about 57 years,  
S/o. B. Gopalacharyulu,

D.No.64-5-11, Ram Nagar,  
Malkapuram Post,  
Visakhapatnam 530 011.

(All are working under the control of  
Naval Dockyard, Visakhapatnam.)

... Applicants



(By advocate: K. Ram Murthy)

Vs

1. The Union of India rep. by its Secretary, Ministry of Defence, South Block, New Delhi 110 011.
2. The Chief of Naval Staff, Naval Headquarters, South Block, New Delhi 110 011.
3. The Flag Officer Commanding-in-Chief, Headquarters, Eastern Naval Command, Visakhapatnam 530 014.
4. The Chief Staff Officer (Personnel & Administration), Headquarters, Eastern Naval Command, Visakhapatnam 530 014.
5. The Command Civilian Personnel Officer, Headquarters, Eastern Naval Command, Visakhapatnam 530 014.
6. The Admiral Superintendent, Naval Dockyard, Eastern Naval Command, Visakhapatnam 530 014.

... Respondents

(By advocate: Mrs. K. Rajitha, Sr. CGSC)

**OR D E R (ORAL)****Hon'ble Mr. Ashish Kalia, Judl. Member**

Heard Sri K. Ram Murthy, learned counsel for the applicants and Smt. K. Rajitha, learned counsel for the respondents.

2. The applicants have challenged the action of the respondents in not including their names for consideration for promotion to the grade of Office Superintendent from the cadre of UDC. A similar issue in OA/20/238/2014 was decided by this Tribunal through order dated 24.12.2019, the operative portion of which reads as under:

34. The applicants state that there is undue stagnation in the Civilian Establishment of the Navy and the Administrative Officers also felt the need to provide for promotion of LDCs & UDCs to the post of Office Superintendent, on completion of 25 ó 30 years of service. Howsoever reasonable, the recommendation may appear to be, the fact remains that the employees are already compensated for stagnation, by extending the benefit of ACP & MACP. Obviously by taking that into account, the DOPT rejected the proposal for promotion. The applicants are not able to point out any specific provisions of law or Recruitment Rules that provide for such a promotion.

5. We do not find any merit in the O.A. and it is accordingly dismissed. There shall be no order as to costs.ö

3. The present O.A., being similar to OA/20/238/2014, is dismissed in terms of the order dated 24.12.2019 passed by this Tribunal therein. No order as to costs.

**(B.V. SUDHAKAR)  
ADMN.MEMBER  
/pv/**

**(ASHISH KALIA)  
JUDL. MEMBER**